

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 210 OF 2016 &
IA NO. 450 OF 2016**

Dated: 30th August, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Chhattisgarh State Power Distribution Co. Ltd.Appellant (s)

Vs.

Central Electricity Regulatory Commission & Ors.Respondent (s)

Counsel for the Appellant(s) : Mr. Manu Dev Sharma

ORDER

At the request of learned counsel for the appellant, the matter is
adjourned to **13.09.2016.**

**(I.J. Kapoor)
Technical Member
ts/dk**

**(Justice Ranjana P. Desai)
Chairperson**